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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 611/96,

DATE OF ORDER : 20-8-96,

Between :-

M.Govinda Rao

... Applicant

And

1. The Divisional Engineer-I,
Carrier & VFT Installation,
Red Hills, Hyderabad - 500 004.
2. The General Manager,
Hyderabad Telecom Distt.,
Suryalok Complex,
Hyderabad - 500 003.
3. The Chief General Manager,
Telecommunications, A.P.,
Hyderabad - 500 001.

... Respondents

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Counsel for the Applicant : Shri C.Suryanarayana

Counsel for the Respondents : Shri V.Rajeshwar Rao, Abd1.CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI M.G.CHAUDHARI : VICE-CHAIRMAN *W.M.*

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A) *20/8*

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... 2.

(Oral Orders per Hon'ble Justice Shri M.G.Chaudhari,
Vice-Chairman).

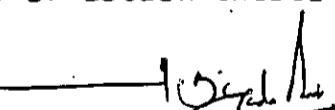
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Shri C.Suryanarayana, counsel for the applicant.

Shri V.Rajeshwar Rao for the Respondents. The counter filed
by the Respondents taken on record.

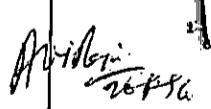
2. After the matter was heard for some time, Shri
C.Suryanarayana, learned counsel for the applicant submits
that the very scheme prepared by the Respondents in pursuance
of the Supreme Court is really needed to be challenged but
that the challenge has not been effectively reflected in the
manner in which the petition has been framed. Hence he desires
to file a comprehensive Original Application for which he seeks
leave and prays for withdrawal of this O.A.

3. The Original Application is allowed to be withdrawn with
liberty to file fresh and comprehensive O.A.including the pre-
sent cause of action therein.


(H. RAJENDRA PRASAD)
Member (A)


(M.G.CHAUDHARI)
Vice-Chairman

Dated: 20th August, 1996,
Dictated in Open Court.


Deputy Registrar (D.C.)

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1/96.

The Divisional Engineer-I
Carrier and VFT Installation,
Red Hills, Hyderabad-4.

The General Manager,
Hyderabad Telecom Dist. Suryalok Complex,
Hyderabad-3.

3. The Chief General Manager,
Telecommunications, A.P. Hyderabad-1.
4. One copy to Mr.C.Suryanarayana, Advocate, CAT.Hyd.
5. One copy to Mr.V.Rajeswar Rao, Addl.CGSC.CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One spare copy.

pvm.

1 COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 20 - 8 - 1996

ORDER / JUDGMENT

M.A/R.A./C.A. NO.

in

O.A.No. 81196.

T.A.No. (w.p.)

Admitted and Interim Directions
Issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

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